- (i) Thirteenth Report on Demands for Grants (2001-2002) of the Ministry of the Finance (Departments of Economic Affairs and Expenditure);
- (ii) Fourteenth Report on Demands for Grants (2001 -2002) of the Ministry of Finance (Department of Revenue);
- (iii) Fifteenth Report on Demands for Grants (2001-2002) of the Ministry of Planning;
- (iv) Sixteenth Report on Demands for Grants (2001-2002) of the Ministry of Statistics and Programme Implementation; and
- (v) Seventeenth Report on Demands for Grants (2001-2002) of

the Department of Disinvestment.

## THE FOREIGN TRADE (DEVELOPMENT AND REGULATION) AMENDMENT BILL, 2001

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir, i beg to move for leave to introduce a Bill to amend the Foreign Trade (Development and Regulation) Act, 1992.

The question was put and the motion was adopted.

SHRI OMAR ABDULLAH: Sir, I introduce the Bill.

## THE MOTOR VEHICLES (AMENDMENT) BILL, 2001

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, on behalf of Maj. Gen. (Retd.) B.C. Khanduri, I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

The question was put and the motion was adopted.